BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.447/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M.

Name of the Company		Ketan Mehta -Vs ABNM Restaurant Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

KIRAN SHARMA, Pr. CS & PETITIONER Kum Shalme 3/11/2017 15 Debaleena Gauguy, auv & respondent Anithuluri 3/11/17 1.

Mr. Amit Kr. Muliwii, aur grespondent

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)